

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Misc A.No. 847/KB/2018
C.P.No.173/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Berger Paints India Ltd.-Versus-Precision Engineers & Febricators Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Snehasis' Sen, Adv.

For LfT Finance
(Financial Creditor)

[Signature]
12/09/18

1. Mrs. Manju Bhuteria, Advocate.

2. Urmila Chakraborty, Advocate

3. S.K. Banerjee, Advocate

For Axis Bank Ltd

ORDER

Ld. Counsels for the financial creditors is present.

Misc. A. No. 847/KB/2018 came up for consideration on today. It was already posted for hearing on **14/09/2018**. Hence, list it on 14/09/2018.

[Red stamp with 'Sd' in blue ink]

(Jinan K.R.)
Member (J)